

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 205
IB-115(PB)/2021

IN THE MATTER OF:

Siemens Financial Services Pvt. Ltd.

... Applicant/Petitioner

Versus

Rakesh Saxena (Personal Guarantor and Ex-Director of Durha Vitrak Private Limited)

... Respondent

Under Section: 95(1) of (IBC)

Order delivered on 03.07.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the PG

: Adv. Iswar Mohpatra

For the RP

: Adv. Ashutosh Kumar

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.45 pm. No time left, hearing is deferred to 08.07.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**